

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 1783
ANSWERED ON 13.2.2023**

1783. SHRI RAJMOHAN UNNITHAN:

Audit Report at Central University of Kerala

Will the Minister of **Education** be pleased to state:

- (a) whether the Government has taken note of serious irregularities found in an audit report of the Central University of Kerala, Report Nos OAC/II/7-33/15-16, CE/II/7-20/16-17, CE/II/7-49/18-18, CE/7-46/19-20 and CE/7-18/CUK/22-23 by the principal Director of Audit (Central) and the actions are pending since 2016;
- (b) if so, the details thereof along with the action taken/being taken by the Government in this regard;
- (c) whether the University Grants Commission noticed any illegal and irregular fixation of pay and allowance and irregular promotions granted to the teaching faculties and officials of Central University of Kerala which were reported by the Comptroller and Auditor General's audit from 2015 onwards; and
- (d) if so, the details thereof and the clarifications issued in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) to (d): Central University of Kerala has informed that the reports indicated in the Question are at the Inspection Report stage only. Correspondences are going on between the Audit Office and Central University of Kerala for its resolution. Out of 71 audit paras, 54 paras have been dropped. Further queries on the pending 17 paras were received by the University only in January, 2023.

The University, in its reply to Audit Office, has informed that they have revisited the irregular fixation of pay and brought it to the notice of University Grants Commission (UGC). As advised by the UGC, a Committee is examining the matter.
